- (a) Annual Report and Accounts of the Swami Vivekanand National Institute of Rehabilitation Training and Research (SVNIRTAR), Cuttack, for the year 2007-08, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 379/15/09]

- II. (a) Annual Report and Accounts of the National Institute for Empowerment of Persons with Multiple Disabilities (NIEPMD), Chennai for the year 2006-07, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 380/15/09]

## Outcome Budget (2009-10) in respect of the Department of Information Technology

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): Sir, I lay on the Table, a copy (in English and Hindi) of the Outcome Budget for the year 2009-10 in respect of the Department of Information Technology in the Ministry of Communications and Information Technology.

[Placed in Library. *See* No. L.T. 381/15/09]

### STATEMENTS BY MINISTER

## Status of implementation of recommendations contained in the One Hundred Twenty-sixth and One Hundred Thirty-sixth Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): Sir, I beg to make the following statements regarding:—

- I. Status of implementation of recommendations contained in the One Hundred Twenty-sixth Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture; and
- II. Status of implementation of recommendations contained in the One Hundred Thirtysixth Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture.

# RE. SECURITY COVER PROVIDED TO THE LEADERS OF POLITICAL PARTIES

MR. DEPUTY CHAIRMAN: Now, Shri Prithviraj Chavan to make a statement. ... (Interruptions)...

SHRI KUMAR DEEPAK DAS (Assam): Sir, we have given a notice. ... (Interruptions)....

MR. DEPUTY CHAIRMAN: No, it was a Special Mention. It has not been accepted...(Interruptions)...

SHRI BIRENDRA PRASAD BAISHYA (Assam): Sir, we have given a notice. ...(Interruptions)...

श्री उपसभापतिः वह नोटिस आप यहां उठा नहीं सकते। चैयरमेन साहबन ने जो accept किया है, वही नोटिस लिया जाएगा।...(Interruptions)... Your notice has not been accepted... (Interruptions)...

SHRI S.S. AHLUWALIA (Jharkhand): Sir, if a senior Minister of Assam Government has passed certain derogatory remarks against a political party; and if he cannot raise this matter here, where else can he raise it?

MR. DEPUTY CHAIRMAN: That has been examined. There is no evidence. Please, sit down...(Interruptions)...

SHRI KUMAR DEEPAK DAS: Sir, in view of this attitude, we walk out in protest.

(At this stage some hon. Members left the Chamber)

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; THE MINISTER OF STATE IN THE MINISTER'S OFFICE THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): Sir, this notice was received in the morning requesting suspension of the Question Hour. Notice has expressed apprehension that the Government was proposing to downgrade security of some senior political leaders. Sir, since last thirty years, periodic review of security cover of all leaders is done. I would like to assure the House that the Government is deeply concerned about security of all political leaders and I assure the House that security provided to the leaders of political parties mentioned in the notice will not be reduced.

SHRI SATISH CHANDRA MISRA (Uttar Pradesh): Kindly take the names. This was agreed. Sir, this was agreed. Sir, he had agreed to give the names. ...(Interruptions)...

## श्री वीर पाल सिंह यादव (उत्तर प्रदेश): सर, ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Please sit down. ...(Interruptions)... How can it be? ...(Interruptions)... You have given the notice. The notice is the property of the House. ...(Interruptions)...

श्री सतीश चन्द्र मिश्र: आपने agree किया था कि नाम देंगे। सर, नाम देने के लिए ...(व्यवधान)... Sir, at least, the names can be given. Why is he shying away to give the names? ...(Interruptions)...

### श्री ब्रजेश पाठक (उत्तर प्रदेश)ः सर, ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Please take your seats. ... (Interruptions) ... Please.

SHRI S.S. AHLUWALIA: Sir, I am equally concerned. ... (Interruptions)... He can mention the names. He is aware of the names. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Please. Please. Mr. Ahluwalia, please.

SHRI S.S. AHLUWALIA: Sir, he is aware of the names. ... (Interruptions) ....

MR. DEPUTY CHAIRMAN: He is aware of the names but. ... (Interruptions) ....

श्री सतीश चन्द्र मिश्र: सर, इनको नाम देने में क्या दिक्कत है?...(व्यवधान)...

MR. DEPUTY CHAIRMAN: आपने नोटिस दिया है...(Interruptions)... Please take your seats. ...(Interruptions)... I cannot ask the Minister to give the names because he says that the notice. ...(Interruptions)... आपको मालूम है

SHRI RUDRA NARAYAN PANY (Orissa): Sir, this is not the reply. ... (Interruptions)...

SHRI SATISH CHANDRA MISRA: Sir, it was agreed that he would give the names. ...(Interruptions)... It was agreed that he would read out the names. ...(Interruptions)... इनको नाम देने में क्या दिक्कत हो रही है?...(व्यवधान)...

SHRI S.S. AHLUWALIA: Sir, all the political parties ... (Interruptions)... He should give the names of the leaders. ... (Interruptions)...

श्री उपसभापतिः मिनिस्टर क्या statement देंगे, the Chair will not decide.

SHRI S.S. AHLUWALIA: Sir, the names of the leaders who are having this security cover. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: No, no. Then, he has to mention all the leaders? ...(Interruptions)... What he has said is that whatever names have been given in the notice, their security has not been downgraded. ...(Interruptions)... I cannot ask the Minister to make a statement. ...(Interruptions)...

श्री सतीश चन्द्र मिश्र: सर, इनको नाम देने में क्या दिक्कत है?...(व्यवधान)....

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Sir, the Minister has already...(*Interruptions*)... It is not possible to...(*Interruptions*)... for a particular leader...(*Interruptions*)... Beyond this, what reply they want?

MR. DEPUTY CHAIRMAN: आप जाइये ...(व्यवधान)...

SHRI SATISH CHANDRA MISRA: Sir, we want the Minister to give us the names. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: The House is adjourned for fifteen minutes.

The House then adjourned at seven minutes past twelve of the clock.